NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 145(ND)/2013 CA NO.

CORAM:

PRESENT:

SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: M/s. Earthwise Hospitality and Entertainment holdings Pvt. Ltd. & Ors.

Vs.

M/s. The Comedy Store Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Saumabh Chaturvedi, Adm. for Poth Honer - Saumabh

2. Krishman venugopal, Sr. Adv.

3. KVMAR MIMIR, Adv - Respondent No.1. will

4. Vdai Rathore, Adv

Order

Since the Hon'ble Principal Bench is hearing this matter, the hearing is adjourned to 24.11.2016.

(R. VARADHARAJAN) MEMBER(J)

(S.K. MOHAPATRA) MEMBER (T)

25.10.2016 (P.K. Sud)